

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

CP (CAA) No. 63/NCLT/AHM/2017  
With CA(CAA) No. 36/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

Name of the Company: Safal Consturction Pvt. Ltd.  
Bsafal Infraheights Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	D. N. Raval	Advocate	Petitioner	<u>D. N. Raval</u>
2.	K. K. Raval	Advocate	Petitioner	<u>K. K. Raval</u>
3.	Yuvraj Thakore	Advocate	Petitioner	<u>Y. Thakore</u>

**ORDER**

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Ms. K K Raval with Yuvraj Thakore present for Petitioner.

At request of petitioner Counsel.

List the matter on 23.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 3rd day of August, 2017.